

**GOVERNMENT OF INDIA
EXTERNAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1158
ANSWERED ON:02.08.2006
INDO BANGLADESH EXTRADITION TREATY
Saradgi Shri Iqbal Ahmed

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) Whether India has submitted a proposal to Bangladesh for an extradition treaty;
- (b) If so, whether Bangladesh has already given its approval to the draft proposal sent by India;
- (c) If so, the time by which the treaty is likely to be signed ; and
- (d)The extent to which it will be helpful for both countries?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED)

(a,b&c) The draft text of the Extradition Treaty was forwarded to Bangladesh Government in June 2003. The Bangladesh Government has conveyed that the draft is being examined and assured that it will expedite its response.

(d) The Extradition Treaty when concluded with Bangladesh will be helpful to both the countries in extraditing wanted criminals operating/taking shelter in the territory of each other.